

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JAWAN MINING AND CONSTRUCTION EQUIPMENTS PRIVATE LIMITED Date of Commencement of Liquidation: 25-07-2025; List of Stakeholders as on Date: 12-05-2026; Name of IP: Gunjan Jain; Process Number: 1; Last 5 digitof registration number: 14409

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				4043399				NA
2	Liquidation costs incurred till date				532965				NA
3	Secured financial creditors	1	53346658	1	53346658				Annexure 3
4	Unsecured financial creditors	4	139264436	4	139264436				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	1411713	2	1411713				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	7201329.26					7201329.26	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	201224136.26	7	198599171			7201329.26	